IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
COURT-I (*Special Bench*)
(through Cisco Webex Conferencing Platform)

Item No. 3

IA No. 1353/23
In
CP(IB) No. 42(CH)2017
(Admitted)

IN THE MATTER OF:

Corporation Bank …Petitioner/Financial Creditor

Vs.

Amtek Auto Ltd. …Respondent/Corporate Debtor

Under Section: **7, 60(5) IBC 2016**

Order delivered on 09.05.2024

CORAM:
SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Petitioner in main CP and: applicant in IA No. 1353/2023: Mr. J.S. Bhatia, Advocate
For the respondent: Mr. Anand Chhibbar, Senior Advocate
Mr. Sumer Singh Brar, Advocate

ORDER

A date is requested by Ld. Counsel for the petitioner on the ground that Senior Counsel-Mrs. Munisha Gandhi will address the arguments, however, today she could not appear due to some medical exigency. This adjournment is not opposed by the opposite counsel. Let the matter be listed before the Special Bench on 30.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(HARNAM SINGH THAKUR)
MEMBER (J)

Preeti